

Notifications of the Ministry of Finance (Department of Revenue)

SHRI R. VENKATARAMAN: Sir, I also beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, along with the Explanatory Memoranda on the Notifications:—

(i) G.S.R. Nos. 669(E) to 671(E) dated the 29th November, 1980.

(ii) G.S.R. No. 1222, dated the 29th November, 1980.

[Placed in Library. See No. LT-1523/80 or (i) and (ii).]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue):—

(i) G.S.R. No. 668(E), dated the 29th November, 1980, along with the Explanatory Memorandum thereon.

(ii) G.S.R. No. 668(E), dated the 29th November, 1980, along with an Explanatory Note thereon.

[Placed in Library. See No. LT-1524/80 for (i) and (ii).]

Notification of the Ministry of Civil Supplies.

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJMOHAN MOHANTY): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Civil Supplies. Notification G.S.R. No. 635(E), dated the 5th November, 1980, publishing Corrigendum to Notification G.S.R. No. 487(E), dated the 16th August, 1979, [Placed in Library See No. LT-1510/80.]

STATEMENTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI TIRATH RAM AMLA (Jammu and Kashmir): Sir, on behalf of Shri Patitpaban Pradhan, I beg to lay on the Table a copy each (in English and Hindi) of the following statements of the Public Accounts Committee:—

(1) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 106th Report (Sixth Lok Sabha) on Defence Services.

(2) Statement showing action taken by Government on the recommendations contained in Chapter I of 120th Report (Sixth Lok Sabha) on New Lines and Line capacity works.

[Mr. Deputy Chairman in the Chair]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported delay and difficulty in establishing two fertilizer factories in Maharashtra and Gujarat due to the withdrawal of World Bank aid for the purpose, resulting in the scarcity of fertilizers

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : श्रीमन् महाराष्ट्र तथा गुजरात में दो उर्वरक कारखानों की स्थापना के लिए विश्व बैंक की सहायता के वापस ले लिये जाने के कारण इन कारखानों की स्थापना में जिस विलम्ब तथा कठिनाई के फलस्वरूप उर्वरक की कमी हो रही है, उस के समाचार की ओर मैं पेट्रोलियम, रसायन और उर्वरक मंत्रों का ध्यान दिलाना चाहता हूँ।